

HIGH COURT OF MADHYA PRADESH, JABALPUR

ORDER

No. 166 /Confdl. /2015

Dated..16... February, 2015

The Madhya Pradesh State Judicial Academy, High Court of M.P., Jabalpur is conducting two weeks **Foundation Course (Second Phase) for Additional District Judge (directly recruited from the Bar)** from **09.03.2015 to 20.03.2015** in the Academy. Additional District Judge, whose name and posting figure in the endorsement, is directed to attend the aforesaid course.

Conditions for the course:

1. Barring exceptional circumstances, the participant nominated for the Course shall not pray for adjustment.
2. The participant shall report by **09.30 a.m.** on 09.03.2015 in the Lecture Room of Madhya Pradesh State Judicial Academy Building, Jabalpur.
3. The participant shall appear for the course in white saree and blouse with black coat during entire duration of the course.
4. The participant shall bring Judgment(s) delivered/written by her, if any, as well as detailed synopsis of the work done by her in her district headquarters after the First Phase Foundation Course in the Academy.
5. The participant shall bring with her Laptop Computers with peripherals and software CDs. if provided by the High Court.
6. T.A. & D.A. of the participant is reimbursable only as per Government Rules.
7. The Academy shall endeavour to make best possible arrangements for reception, lodging, boarding and entertainment of the participant in the Guest House of the Academy. The Academy shall make arrangement for her conveyance on the Railway Station to Academy.

The participant may inform the Academy to Shri Gyan Prakash Tekam, A.G.III on Telephone No. **+91761-2628679** or to Shri Pramod Kushwaha, Care Taker on Mobile No. **+919713717147** or to Shri Pramod Kumar Chaturvedi, A.G. II on Mobile No. **+918878747939** at least a day in advance, so that proper arrangement for her reception may be made. It may, however, be noted that it may not be possible for the Academy to make arrangement for carriage of participants' luggage to the parked vehicle.

8. The Guest House of the Academy is located on the second and third floors of the MPSJA building. At present the lift is not functional. The participant is, with prior intimation to the Academy, free to stay at the accommodation of her choice. In such a case the participant shall be entitled to T.A. & D.A. as per rules. However, it would not be possible for the Academy to make arrangements for pick up from and drop back to such place.

9. The accommodation in the Guest House of the Academy shall be available to the participant from the preceding day of commencement of the Course to the morning of succeeding day of completion of the Course.
10. The participant shall be provided with tea, breakfast, lunch and dinner during her period of stay for the Course, free of charge.

BY ORDER OF HON'BLE THE CHIEF JUSTICE



(VED PRAKASH)
REGISTRAR GENERAL



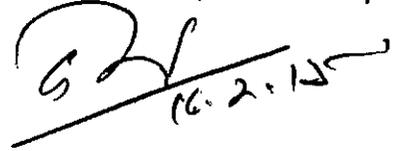
Endt. No. 167/Confdl./2015

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Copy forwarded to:-

1. The Deputy Controller, Govt. Central Press, Arera Hills, Habibganj, Bhopal-6 for publication in the next issue of the M.P. Gazeera,
2. The Principal Secretary, Govt. M.P. Law & Legislative Affairs Department, 1st Floor, Vindhyachal Bhawan, Bhopal, Pin 462 006, for information.
3. The Accountant General, (I), M.P. Gazetted Audit Department, Gwalior, for information.
4. The Accountant General, (II), Gwalior, for information.
5. Smt. Mary Margret Francis, II AJ to I ADJ, Dewas.
for information and compliance with a direction that she should compulsorily appear at M.P.S.J.A. building at Jabalpur on aforesaid date and time as mentioned in order.
6. The District & Sessions Judge, Dewas for information and necessary action with a request to instruct Smt. Mary Margret Francis, II AJ to I ADJ, Dewas to remain present at M.P.S.J.A. building at Jabalpur on the date and time given in the order, positively.
7. Registrar (I.T.), High Court of Madhya Pradesh, Jabalpur, for sending copy of order by e-mail to following Judicial Officers:-
 1. District Judge (Inspection), High Court Premises, Jabalpur/ District Judge (Inspection), J.E.-1, Judges Enclave, Residency Area, Indore-452001./ Distirct Judge (Inspection), 28/B, Race-course Road, Opposite Maila Ground, Gwalior (M.P.), for information.
 2. Principal Registrar, High Court of M.P., Bench Indore, for information
 3. Principal Registrar, High Court of M.P., Bench at Gwalior, New High Court Building, City Centre, Gwalior, for information.
 4. Member Secretary, M.P. State Legal Services Authority, 574, South Civil Lines, Jabalpur, for information.
 5. Principal Registrar (Vigilance)/ (Judicial)/ (I.L.R. & Examination), High Court of M.P., Jabalpur, for information.
 6. Registrar (Exam & Labour Judiciary)/ (District Establishment)/ (VL.)/ (Judicial-II)/ (Judicial-I)/ District Judge (Inspection)/ Officer on Special Duty/ Registrar/Secretary, High Court Legal Service Committee/ (Administration), High Court of Madhya Pradesh, Jabalpur, for information.

7. Director/Additional Director/O.S.D., Madhya Pradesh State Judicial Academy, First Floor, M.P.S.J.A. building, Jabalpur for information.
8. Registrar (E.)/ Account Officer/ Budget Officer/ Joint Registrar (Protocol)/ Deputy Registrar (Judicial), High Court of Madhya Pradesh, Jabalpur, for information.
9. Registrar- cum – P.P.S. to Hon'ble the Chief Justice, High Court of Madhya Pradesh, Jabalpur, for placing the same before Hon'ble the Chief Justice for kind information.
10. P.S. to Hon'ble Shri Justice _____, High Court of M.P., Jabalpur, for placing the same before His Lordship for kind information.
11. Section Officer, Pension/ Budget/ Assistant (Work)/ Complaint/ Pay Fixation (Gazetted)/ Advance/ Leave (Gazetted)/ Civil Checker/ Criminal Checker/ Principal System Analyst, Computer Section, High Court of M.P., Jabalpur, for information.
12. Deputy Registrar-cum-PS to Registrar General, High Court of Madhya Pradesh, Jabalpur, for information.


16.2.15

(VED PRAKASH)
REGISTRAR GENERAL

